

## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: CP/525/(IB)/2017

NAME OF THE PETITIONER(S)

: COROMANDAL ENGINEERING CO LTD

NAME OF THE RESPONDENT(S)

: PRASANTH PROPERTIES PVT LTD

UNDER SECTION

: 9 rule 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. R. Sahana

Conomoundal Engineering Petitioner

## ORDER

Counsel for Petitioner present and submitted his arguments. The Registry is directed to send a short notice to the Respondent. Counsel for Petitioner is also directed to send a private notice to the Corporate Debtor by way of speed post and file a proof of effecting service thereon with an affidavit on the next date of hearing. Put up on 08.08.2017 at 10.30 A.M.

S. Unit agerofram. (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)